

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CP NO. 38(ND)/2015

IN THE MATTER OF:

Sh. Nand Lal Bhatia	Applicant/petitioner
Vs.		
M/s. Horizon Broadcast Electronics Pvt. Ltd. & Ors.	Respondents

Order under Section 397/398 of the Companies Act, 2016

Order delivered on 10.08.2017

Coram:

CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President

Sh. S.K. Mohapatra,
Hon'ble Member (T)

For the Applicant/petitioner : Ms. V. Mukherjee, Advocate

For the Respondent : Mr. NPS Chawla, Advocate

ORDER

For Order, see CP NO. 61(ND)/2015

— Sd —
(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT

— Sd —
(S.K. MOHAPATRA)
MEMBER(TECHNICAL)

10.08.2017
Shipra Mittal